

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.139/2015
In
OA 1171/2011
MA 2705/2015**

this the 28th day of March, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Rajender Singh Pal, (Mali) Aged about 56 years
S/o Shri Surat Singh, H.No.164
Village Bakauli, Delhi – 110 036.
Presently posted at:
EDMC, Ward No.11, Civil Line Zone
16, Rajpura Road, Delhi.
2. Devender Singh, (Mali) aged about 52 years
S/o Shri Pheru Singh, H.No.19/10 Gulab Vatika
Loni Road, Ghaziabad, UP
Presently posted at:
EDMC, Ward No.11, Civil Lone Zone
16 Rajpura Road, Delhi.
3. Harbir Singh (Mali), aged about 53 years
S/o Shri Pheru Singh, D-7/123 Brijpur
Delhi – 110 094.
Presently posted at:
EDMC, Ward No.11, Civil Line Zone
16 Rajpura Road, Delhi.
4. Prahlad Singh (Mali) aged about 60 years
S/o Bhudatt Singh, 1191
Jahangirpuri, Delhi.
Presently posted at:
EDMC, Ward No.11, Civil Line Zone
16 Rajpura Road, Delhi.
5. Rajender Singh (Mali) aged about 55 years
S/o Balbir Singh, House No.37
Block "E", DCM Colony, Ibrahimpur
Delhi – 110 036.
Presently posted at:
EDMC, Ward No.11, Civil Line Zone
16 Rajpura Road, Delhi.
6. Ved Pal (Chowkidar), aged about 52 years
S/o Shri Jaipal Singh, C-38-40,
Roopnagar, Loni, Ghaziabad, UP.

Presently posted at:
 EDMC, Ward No.11, Civil Line Zone
 16 Rajpura Road, Delhi.

7. Brijpal (Chowkidar), Aged about 49 years
 S/o Shri Narender Singh
 D 5/3 Rajnagar Colony Pipe Line
 Loni, Ghaziabad, UP
 Presently posted at:
 EDMC, Ward No.12, Civil Line Zone
 16 Rajpura Road, Delhi.
8. Hari Chand (Mali) aged about 56 years
 S/o Shri Kali Ram
 Village & PO Bakauli
 Delhi – 110 036
 Presently posted at:
 Civil Line Zone.
9. Lakhi Ram (Mali), aged about 55 years
 S/o Shri Khem Chand
 House No.270, K Block
 Swarup Nagar
 Delhi 110 042
 Presently posted at:
 Civil Line Zone.
10. Ravi Bhusan (Mali) aged about 57 years
 S/o Shri Dhan Shyam Das
 Village Rasoi, PO Pithapna
 District Sonepat
 Haryana
 Presently posted at:
 Civil Line Zone.
11. Bhagwan Das (Mali) aged about 54 years
 S/o Shri Nanwa
 H-8, Bhagat Singh Park
 Delhi – 110 042.
 Presently posted at:
 Civil Line Zone.
12. Mahender (Mali) aged about 55 years
 S/o Shri Tek Chand
 B-18 Kewal Park
 Agrasen Marg (Azadpur)
 Delhi – 110 033.
 Presently posted at :
 Civil Line Zone.
13. Sukhbir Singh (Mali) aged about 58 years
 S/o Shri Gorakhey
 Village and PO Jakholi
 Dist. Sonepat, Haryana

Presently posted at:
Civil Line Zone.

14. Jagpal Singh (Mali) Aged about 52 years
S/o Shri Horam
H.No.206, Village and PO Bakauli
Delhi – 110 036.
Presently posted at :
Civil Line Zone.
15. Kishan Lal (Mali) aged about 53 years
S/o Shri Late Umrao
Vill & PO Pavsra
Sonepat, Haryana
Presently posted at:
Civil Line Zone
Jahangir Puri.
16. Shyamber Singh (Mali) aged about 57 years
S/o Shri Late Rammihar Singh
D 6/62 Dayalpur Ext.
Delhi – 110 094.
Presently posted at:
Civil Line Zone.
17. Balbir (Mali) aged about 54 years
S/o Shri Sunhara
H.No.165 Vill Harewati
Delhi – 110 039
Presently posted at:
Civil Line Zone.
18. Dayanand (Mali) aged about 58 years
S/o Shri Shiv Narayan
Sahar Sonipat (Mohalla Jatwara)
H.No.7/469
Distt Sonepat, Haryana
Presently posted at:
Civil Line Zone.
19. Gobind (Mali) aged about 55 years
S/o Shri Umraw
H.No. 557, Vill Bhalswa
Delhi – 110 033
Presently posted at :
Civil Line Zone.
20. Krishan (Mali) aged about 52 years
S/o Shri Gayani Ram
R-Z-N 1-2, New Roshanpura
Najafgarh
Delhi – 110 043.
Presently posted at:
Civil Line Zone.

21. Jaikumar (Mali) aged about 54 years
S/o Shri Hardam Singh
Mohalla Hari Nagar
Vill Blam-3, Truna
Kandhalla
Distt. Muzaffarnagar, UP
Presently posted at:
Civil Line Zone.
22. Gyan Singh (Mali) aged about 56 years
S/o Shri Nathi Lal
P-1/82 Sultan Puri
Delhi – 110 086
Presently posted at:
Rohin Zone.
23. Krishan Kumar (Mali) aged about 55 years
S/o Shri Sada Ram
C-1-46, Budh Vihar Phase-1st
Delhi – 110 086.
Presently posted at:
Rohin Zone.
24. Ranbir Singh (Mali) aged about 57 years
S/o Shri Sardar Singh
Village Sultanpuri
Dabaash, PO Poothkhund
Delhi – 110 039.
Presently posted at:
Rohin Zone.
25. Rohtash Kumar (Mali) aged about 52 years
S/o Shri Dhani Ram
H.No.398 Chopalwali Gali
Village Azadpur
Delhi – 110 033
Presently posted at:
Rohini Zone.
26. Kandha Sawami (Mali) aged about 53 years
S/o Shri Siliapan
L-286 Shakurpur
Delhi – 110 034.
Presently posted at:
Rohini Zone.
27. Raghbir Singh (Mali) aged about 58 years
S/o Shri Kalu Ram
H.No. 337, Vill & PO Mukhmalpur
Delhi – 110 036.
Presently posted at:
Rohini Zone.

28. Raghbir Singh (Mali) aged about 53 years
 S/o Sh. Umrao Singh
 B-81 Hari Enclave
 Sultanpuri
 Delhi – 110 086
 Presently posted at:
 Rohini Zone.

29. Pooran (Mali) aged about 54 years
 S/o Shri Bagru Ram
 Village Pitampura
 H.No.89
 Delhi – 110 034
 Presently posted at:
 Rohini Zone.

30. Jashbir (Mali) aged about 53 years
 S/o Shri Subey Singh
 D/419 Gali No.23
 Tomar Colony
 Kunal Puri
 Burari
 Presently posted at:
 Rohini Zone.

31. Rajvir Singh (Mali) aged about 55 years
 S/o Shri Ram Singh
 Village Chhara
 Distt. Jhazzar, Haryana
 Presently posted at:
 Rohini Zone.

32. Satya Pal (Mali) aged about 57 years
 S/o Shri Mahaku Pal
 A-57, Bir Singh Colony
 Budh Vihar
 Delhi – 110 086
 Presently posted at:
 Rohini Zone.Petitioners

(By Advocate:Ms. Ankita Patnaik for Ms. Rekha Palli)

VERSUS

Shri Praveen Kumar Gupta
 Commissioner
 North Delhi Municipal Corporation
 Dr.S.P.Mukherjee, Civil Centre
 J.L.Nehru Marg, New Delhi - 02 Respondent.

(By Advocate:Shri Manjeet Singh Reen)

ORDER (ORAL)**By Hon'ble Mr.V. Ajay Kumar, Member (J)**

Heard both sides.

2. The present Contempt Petition is filed alleging violation of the orders of this Tribunal dated 22.12.2011 in OA No.1171/2011 where under this Tribunal disposed of the OA as follows :-

"3. In view of the above position, we dispose of this OA with the same directions as given by us in TA 913/2009 (supra) and OA No.678/2010 (supra). The Respondents shall comply with the aforesaid directions subject to the outcome of WP (C) No.2621/2010 (supra) pending before the Hon'ble High Court of Delhi."

3. The learned counsel for the respondents by drawing our attention to the Office Order dated 19.02.2016 which was enclosed with their compliance affidavit, submitted that they have fully complied with the orders of this Tribunal and accordingly prays for the dismissal of the CP.

4. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices are discharged. However, applicants are at liberty to question the order now passed by the respondents, if they are still aggrieved, in accordance with law. No costs.

(SHEKHAR AGARWAL)
Member (A)

(V. AJAY KUMAR)
Member (J)

